

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 19

C.P.(IB)2335/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.09.2022**

NAME OF THE PARTIES: - **M/S. S. G. Automation V/s Harish
Enterprises Pvt Ltd**

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : Mr. Munoth Mittal, Advocate

Sections 9 of the IBC, 2016

ORDER

None present for the Operational Creditor when the matter is called out. Counsel for the Corporate Debtor is present. In the interest of justice, matter is adjourned to 21.10.2022, under the caption "either for appearance of the Operational Creditor or for passing dismissal order".

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Vedant Kedare

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)